

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/6388/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the ¹⁶ 19 July, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJL/5522/2023 Dated 01.07.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave from 24.07.2023 to 26.07.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 21.07.2023 till the morning of 27.07.2023.** Further, the Addl. District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur and in his absence, the Addl. Sessions Judge-cum-Special Judge, POCSO, Lakhimpur, North Lakhimpur, and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/6389/A, dated , 19-07-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

S.P.N.
JT. REGISTRAR (VIGILANCE)